NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/158/KOB/2024 IN IA(IBC)/75/KOB/2021 in TIBA/19/KOB/2019
SECTION	REG. 15 IBBI
NAME OF PARTIES	JASIN JOSE (LIQUIDATOR) IN THE MATTER OF M/S ATLAS GOLD TOWNSHIP (INDIA) PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	CA JASIN JOSE (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

18 April 2024

O R D E R

IA(IBC)/158/KOB/2024 IN IA(IBC)/75/KOB/2021 in TIBA/19/KOB/2019

This is an IA bearing No. 158/KOB/2024 filed by the Liquidator of M/s Atlas Gold Township (India) Private Limited under Section 35(n) and 60(5)(C) of the IBC, 2016 read with Regulation 15 of the IBBI (Liquidation Process) Regulations 2016 for placing on record the 12th Quarterly Report for the period from 01.01.2024 to 31.03.2024.

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Liquidator.

The said report filed by the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/158/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)